

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.298 of 2013 and IA No. 394 of 2013

Dated: 07th April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Gujarat State Petronet Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Apporva Mishra
Ms. Radhika Gupta

Counsel for the Respondent(s) : Mr. Prashant Bezboruah and
Ms. Soumi Guha

ORDER

Mr. Prashant Bezboruah, Learned Counsel for the Respondent (PNGRB) has filed Written Submissions on behalf of PNGRB after serving copy on the other side. Learned Counsel for the Appellant is also directed to file the Written Submissions on or before 25.04.2014 after serving copy on the other side.

At the request of the Learned Counsel for the Appellant, post the matter for hearing on **25.04.2014**.

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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